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## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/218/2016

NAME OF THE PETITIONER(S) : Muneez Rahman

NAME OF THE RESPONDENT(S) : Glosoft Technologies Pvt Ltd & 3 Others

UNDER SECTION : 111A

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

Repreneting for A.M.SRIDHARAN

Counsel for petition

M2906 17/11/17

Inthics Ahned V.K For K. Grantkankuman

coursel for R3

minaz

Pecettri. S. Arasu for rejappal + Raghunalhan Advocales

Coursel for L. Rz, L4 Neet A

## **ORDER**

Counsel for petitioner present. Counsel for R1, R2 & R4 and counsel for R3 are present. Counsel for petitioner stated that a connected matter is pending before the Hon'ble High Court of Kerala in relation to the order passed by the Civil Court regarding the shareholding pattern. Counsel for both the parties prayed time for making submissions in this matter along with connected matter, TCP/53/2016. Time extended at their request. Put up on 14.12.2017 at 10.30 A.M.

-5d.

K Anantha Padmanabha Swamy Member (Judicial)

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